

## RBI/2015-16/200 DBR.BP.BC.No. 44 /08.12.015/ 2015-16

October 8, 2015

All Scheduled Commercial Banks

Dear Sir,

## Individual Housing Loans: Rationalisation of Risk-Weights and LTV Ratios

Please refer to paragraph 4 of the <u>circular DBOD.BP.BC.No.104/08.12.015/2012-13</u> <u>dated June 21, 2013</u> on 'Housing Sector: New Sub-sector CRE (Residential Housing) within CRE & Rationalisation of Provisioning, Risk-weight and LTV Ratios', wherein the LTV ratios and risk weights for individual housing loans were prescribed. On a review, it has been decided to fix the Loan to Value (LTV) ratios and risk weights for individual housing loans as under:

Category of loan	LTV ratio (%)	Risk Weight (%)
Upto ₹ 30 lakh	≤ 80	35
	> 80 and ≤ 90	50
Above ₹ 30 lakh and	≤ 75	35
upto ₹ 75 lakh	> 75 and ≤ 80	50
Above ₹ 75 lakh	≤ 75	75

All other instructions contained in the circular mentioned above will remain unchanged.

Yours faithfully,

(Sudarshan Sen) Principal Chief General Manager

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